

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 42(ND)11**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016**

**NAME OF THE COMPANY: M/s Sh. Shiv Shankar Khadganat V/s. M/s. Shivam Adhesive  
Pvt. Ltd.**

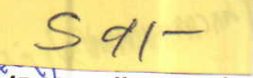
**SECTION OF THE COMPANIES ACT: 397/398**

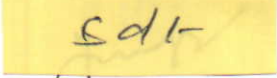
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	ANKIT SHAH	Advocate	for Petitioner	Ankit Shah
5 & 6	KRISHNA KUMAR DEEPIKA TIWARY	[ADVOCATE]	PETITIONER	Kumar.
2.	SARANSH GUPTA	(ADV.)	FOR R-2 to 4	Same

**ORDER**

Mr. Ankit Shah learned counsel has appeared on behalf of the arguing counsel for the petitioner.  
learned counsel for the respondent is present. Learned counsel has stated that the arguing counsel is  
indisposed today. Therefore, he seeks and is given time to argue the matter.

List on 29.11.2016.

  
(R. Varadharajan)  
Member (Judicial)

  
(Maharaaj Krishan Hanjura)  
Member (Judicial)